

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/1998/807/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,
Member, MACT,
Barpeta.

Dated Guwahati, the th 24 January, 2023.

Sub:- **Station leave permission.**

Ref:- Your letter No. MACT (B) 115 Dated the 20th January, 2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the evening of 21.01.2023 till the morning of 25.01.2023**, has been granted. The District & Sessions Judge, Barpeta and in his absence, the in-charge District & Sessions Judge, Barpeta shall remain in charge of your Court and office.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87/1998/808-809/A, dated , 24-01-2023

Copy to:

1. The District & Sessions Judge, Barpeta.
2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)